

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 143
201/2016

IN THE MATTER OF:

Skyway Venture Ltd.

.... Applicant/petitioner

Order under Section 391-394

Order delivered on 02.12.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner

Mr. Shivam Wadhwa, Adv.

For the RD

Ms. Chetna Kandpal, CP

For the OL

Mr. Akshay Joshi & Mr. Amish Tandon, Adv.

For the ITD

Ms. Bhawna Singh, Adv. for Ms. Lakshmi
Gurung, Sr. Standing Counsel for Income Tax
Department

For the SEBI

Ms. Vrinda Arora, Adv.

ORDER

On the request made by the counsel for the SEBI the hearing is deferred and the matter may be heard by any available bench.

List for further consideration on 10.01.2020.

— sd —

(M.M.KUMAR)
PRESIDENT

— sd —

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)